

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1275/(MAH)/2017  
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2017

NAME OF THE PARTIES: MITC Rolling Mills Pvt.Ltd.  
V/s.  
Richa India Infra Development Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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**ORDER**

**C.P. No. 1275/I&BC/NCLT/MB/MAH/2017**

1. The Learned Representative from the side of the Petitioner is present.
2. The Petition is dated 01.08.2017 for the debt of Rs. 5,65,545/- (Principal Amount).
3. The name of the IRP is yet to be proposed, proof of delivery of Notice under section 8 and the Bank Certificate as per provisions of section 9 are to be complied with.
4. Adjourned to **14<sup>th</sup> September, 2017.**

Sd/-

**Bhaskara Pantula Mohan**  
**Member (Judicial)**  
**09.08.2017.**

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**